

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 103

IA No. 265/JPR/2019

CA No. 39/JPR/2021

MA (CA) No. 06/JPR/2022

IA(CA) No. 20/JPR/2023

IA(CA) No. 74/JPR/2023

IA(CA) No. 77/JPR/2023

CP No. 253/241-242/PB/2018

Under Section 241-242 of Companies Act, 2013

**In the matter of:**

**Mrs. Neena Ralhan**

.... Petitioner

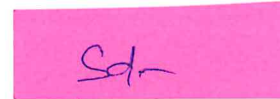
**Versus**

**Intech Enterprises Pvt. Ltd. & Ors.**

.....Respondent

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 03.09.2024.



**(Prabhu Dayal Sewda)**  
**Court Officer**

July 19, 2024